

SLP(C)No. 12438 OF 2001

ITEM No.37

Court No. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12438/2001

(From the judgement and order dated 23/02/2001 in WP 847/01
of The HIGH COURT OF M.P AT JABALPUR)

M/S SUNDARAM FINANCE LTD. & ANR.

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

(With prayer for interim relief)
(With office report)

Date : 06/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s)

Mr. Krishnamurthi Swami,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.

Tag with Civil Appeal No.5618/2000.

No interim order is required, having regard to the interim
order passed in that appeal.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master